

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 03 OF 2019  
IN APPEAL NO. 209 OF 2015**

**Dated: 24<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Limited & Ors. .... Appellant(s)  
Versus  
Renew Wind Energy (Rajkot) Private Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Shri Venkatesh for R-1  
Ms. Nishtha Kumar for R-2  
Mr. Krishnesh Bapat  
Ms. Suparna Srivastava  
Ms. Sanjana Dua  
Mr. S. R. Pandey for GERC  
Mr. Vishal Gupta for R-4

**ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **02.09.2019**.

**(S.D. Dubey)**  
**Technical Member**  
*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**